

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)
NO. HC.VII-06/ 3974/2024/A

From :- Shri Utpal Rajkhowa,
Registrar (Vigilance),
Gauhati High Court,
Guwahati

To, The District & Sessions Judge,
Charaideo, Sonari

Dated Guwahati, the 30th April, 2024

Sub:- **Permission to avail Home Travel Concession (HTC)**
Ref:- Your letter no. DJCHA/2024/588, dated 04.04.2024

Sir,

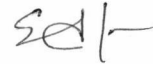
With reference to the above, I am directed to inform you that Dr. Partha Sarathi Bhattacharjee, Chief Judicial Magistrate cum Civil Judge (Sr. Division) and Assistant Sessions Judge, Charaideo, has been granted permission to avail HTC for the block period of 2022-2023 (by way of carry forward), to visit his home town at Silchar from Sonari and return, along with his family members (subject to fulfilling criteria as dependent family members), w.e.f. 16.06.2024 to 21.06.2024 (tentatively), by the shortest possible route, as per existing Rules.

Further, Dr. Bhattacharjee has been requested to submit his prayer of Earned Leave permission before you as the authority responsible for granting such leaves to him.

Dr. Bhattacharjee may be informed accordingly.

Thanking you.

Yours faithfully,



REGISTRAR (VIGILANCE)

Memo No. HC.VII-06/ 3974-3978 /2024/A. Dated 30th April, 2024

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Dr. Partha Sarathi Bhattacharjee, Chief Judicial Magistrate cum Civil Judge (Sr. Division) and Assistant Sessions Judge, Charaideo, Sonari, for information.
3. The Joint Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.



REGISTRAR(VIGILANCE)

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24.04.2024